

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-723(ND)2020
IA-218/2023, IA-1225/2023

IN THE MATTER OF:
Barkha Agarwal

... **Appellant/Petitioner**

Versus

**Kunal Structural Developers & Industries
Private Limited.**

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 11.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.35 pm. No time left, hearing is deferred to 28.08.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**